

12.00 Noon

**Report and Accounts (1993-94) of the National Cooperative Housing Federation of India, New Delhi and related papers**

**PAPERS LAID ON THE TABLE**

**THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL):** Sir, I lay on the Table a copy each (in English and Hindi) of the following papers—

- (i) Twenty-fifth Annual Report of the National Cooperative Housing Federation of India, New Delhi, for the year 1993-94.
- (ii) Annual Accounts of the National Cooperative Housing Federation of India, New Delhi, for the year 1993-94 and the Auditors' Report thereon.
- (iii) Review by Government on the working of the above Federation, (Placed in Library. See No. LT-6430/94)

**I. Notification of the Ministry of Mines**

**II. Memorandum Understanding (1994-95) between Government of India and Hindustan Copper Limited and National Aluminium Company Limited.**

**THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BAL RAM SINGH YADAV):** Sir, I lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Mines Notification G.S.R. No. 724(E), dated the 27th September, 1994, publishing the Mineral Concession (Second Amendment) Rules, 1994, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. (Placed in Library. See No. LT-6546/94)

**II. A copy each (in English and Hindi) of the following papers—**

(i) Memorandum of Understanding between the Government of India (Ministry of Mines) and Hindustan Copper Limited for the year 1994-95 (Placed in Library See No. LT/6548/94)

(ii) Memorandum of Understanding between the Government of India (Ministry of Mines) and National Aluminium Company Limited for the year 1994-95 (Placed in Library. See No. LT-6749/94).

**I. Notification of the Food Corporation of India.**

**II. Memorandum of Undertaking (1994-95) between Government of India and Central Working Corporation.**

**THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV):** On behalf of SHRI KALP NATH RAI: Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Food Corporation of India Notification No. 70/EP/17-11/90, dated the 26th May, 1994 publishing the Food Corporation of India (Staff) (First Amendment) Regulations, 1994, under sub-section (5) of section 45 of the Food Corporation Act, 1964, together with an explanatory memorandum.

(Placed in Library. See No. LT-6574/94).

II A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Food) and Central Warehousing Corporation for the year 1994-95. (Placed in Library. See No. LT-6740/94).